

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2025
ANSWERED ON:06.12.2006
ALLEGED DISCRIMINATION OF INDIAN PASSENGERS
Pandey Dr. Laxminarayan

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the European Union has decided to impose new security guidelines for passengers flying from India through European airports;
- (b) if so, the details thereof;
- (c) whether such guidelines have been laid down for other countries also;
- (d) if so, the details thereof; and
- (e) the steps proposed to be taken to protect Indian passengers from alleged discrimination at European airports?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE)

- a) No.
- b) Does not arise.
- c) & d) No country specific aviation security guidelines have been issued recently by the European Union (EU). However, the EU has issued new general aviation security guidelines against threats from liquid explosives. The security guidelines apply to all flights departing from airports in the European Union.
- e) Does not arise.